

the 4th Bn. Assam Rifles Cantonment at Imphal over which the Manipur Administration have no jurisdiction, it was not possible for that Administration to comply with the Mission's request.

PRODUCTION AND EXPORT OF MAIZE

*738 { Shri Rishang Keishing:
Shri L. J. Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) the yearly production and export of maize from Manipur from 1950 to 1953;

(b) the quantity of maize produced and exported from Manipur in 1953-54;

(c) the reasons for imposing restriction on the export of maize from Manipur; and

(d) the time by which the restriction will be lifted?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). No precise information is available regarding production and export of maize from Manipur prior to 1953. During 1953, Manipur produced about 65,000 maunds of maize out of which 8,000 maunds were exported upto middle of November and about 30,000 maunds were still available with the trade.

(c) and (d). Export of maize from one State to another is allowed only against allocations made by the Centre. In the case of Manipur, however, the Government of India have since allowed the export of the 30,000 maunds maize through private trade.

लखनऊ में उपद्रव

*739. { श्री एन० एम० लिंगम :
श्री रघुनाथ सिंह :
श्री राम सुभग सिंह :
श्री जयलाल सिंह :

क्या संघरथ मंत्री यह बताने की कृपा करेंगे :

(क) लखनऊ में विद्यार्थियों तथा अन्य व्यक्तियों द्वारा किये गये उपद्रव में कितनी

राशि की टेलीग्राफ और टेलीफोन सामग्री को क्षति पहुँची ; और

(ख) डाकखानों को अनुमानतः कितनी हानि हुई ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) About Rs. 45,500/- out of which Rs. 38,000/- approximately relates to Lucknow town.

(b) Loss of cash etc. was Rs. 1569-10-7, out of which Rs. 757-11-5 relates to Post Offices in Lucknow Town. This excludes the damage done to private buildings in which Post Offices were housed and to furniture and records.

POSTS AND TELEGRAPHS BOARD

*740. **Shri Muniswamy:** Will the Minister of Communications be pleased to state:

(a) whether there is a Posts and Telegraphs Board; and

(b) what is the nature of the Board and what are its functions?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) A statement giving the information asked for is laid on the Table of the House. [See Appendix IV, annexure No. 7.]

CAPITATION GRANTS

*741. **Shri Brohmo-Choudhury:** Will the Minister of Railways be pleased to state:

(a) the amount granted as Capitation Grants to the Railway Schools during the period from 1949 to 1953;

(b) the basis and the rate of such grants; and

(c) the reasons for reduction in the rate of such grants in recent years?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 8.]